

Annexure 'A'

**Nomination List for  
Judicial Conference on Tax Regime & Criminal Prosecution  
for  
ASJs (Full Strength from New Delhi District & Central District), CMM (New  
Delhi District) & ACMM (Special Acts) (Central District)  
on  
04<sup>th</sup> May, 2024**

Sl. No.	Name of Officer	Present Posting	No.	Civil/ Police District	Place of Posting
<b>DHJS</b>					
1	Mr. Raj Kumar	ASJ	5	Central	THC
2	Mr. Devinder Kr. Jangala	ASJ	5	New Delhi	PHC
3	Dr. Hardeep Kaur	ASJ	2	New Delhi	PHC
4	Mr. Rakesh Kumar-IV	ASJ	2	Central	THC
5	Ms. Kiran Gupta	ASJ	4	New Delhi	PHC
6	Mr. Sudhanshu Kaushik	ASJ	6	New Delhi	PHC
7	Ms. Apama Swami	ASJ	7	New Delhi	PHC
8	Mr. Sushil Anuj Tyagi	ASJ	4	Central	THC
9	Mr. Chander Jit Singh	ASJ	3	New Delhi	PHC
10	Mr. Abhishek Goyal	ASJ	3	Central	THC
<b>DJS</b>					
11	Ms. Nabeela Wali	CMM		New Delhi	PHC
12	Mr. Mayank Mittal	ACMM (Special Acts)		Central	THC

Dr. Aditi Choudhary  
D.H.J.S  
Director (Academics)/  
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY  
(High Court of Delhi)  
Sector-14, Dwarka, New Delhi-110078  
011-20892191, 011-28036502 (O)  
011-28036687 (Fax)  
Email: dja@nic.in

No. DJA/Trg./JO-12/Tax Regime/1819/2024/2149

06<sup>th</sup> April, 2024

To,

1. The Ld. Principal District & Sessions Judge, HQs, Central, THC
2. The Ld. Principal District & Sessions Judge, New Delhi, PHC

Sub.: **Judicial Conference on Tax Regime & Criminal Prosecution for ASJs (Full Strength from New Delhi District & Central District), CMM (New Delhi District) & ACMM (Special Acts) (Central District) on 4<sup>th</sup> May 2024 (Saturday)**

Respected Sir,

As per the approved Training Calendar for the year 2024, the Delhi Judicial Academy shall be conducting the subject Conference on 04<sup>th</sup> May, 2024 (Saturday) at Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'. The schedule of the programme shall be shared with the participants in due course.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. **In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.**

The nominated Judicial Officers may kindly be advised not to list any judicial work on 04<sup>th</sup> May, 2024, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

Yours faithfully,

*Aditi Choudhary*  
(Dr. Aditi Choudhary)

Encl.: As above

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)**

24059-24070  
No. \_\_\_\_\_/JOTP/Gaz./2024

TIS HAZARI COURT: DELHI

Dated, Delhi the 15 APR 2024

As directed copy of letter bearing no. DJA/Trg./JO-12/Tax Regime/1819/2024/2149 dated 06.04.2024 received from the Ld. Director (Academics), Chairperson (Officiating), Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as **Annexure 'A'**).
2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
4. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
5. The LAYERS for uploading the same.
6. The Branch In-charge, Pool Car Section, Tis Hazari Courts, Delhi.

*Ravinder Bedi*  
(Ravinder Bedi)

District Judge (Commercial Court)  
Officer In-charge Judicial Branch, Central  
**for Principal District & Sessions Judge (HQs)**  
Tis Hazari Court, Delhi.